28.9.2004

R.A. No.56/2004

in O.A. No. 337/96

App:

Sri Praveen Kumar

Res;

None

Heard the Counsel.

As no adverse order has bene passed against the respondents i.e. Shiv Raj Singh, review application is not maintainable and accordingly dismissed.

C

(S.C. Chaubey)

(Shanker Raju)

Member (A)

Member (J)

HLS/-

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